

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 10-05-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

IN THE MATTER OF : M/s. EMI Infrastructure Pvt Ltd

PETITION NUMBER : CP(IB)/178(CHE)2022

APPLICATION NUMBER : a) IA(IBC)/281(CHE)/2024
b) IA(IBC)/1002(CHE)/2023
c) IA/IB/2407/2023

ORDER

203)(a) IA(IBC)/281(CHE)/2024 in CP(IB)/178(CHE)/2022

203)(c) IA/IB/2407/2023 in CP(IB)/178(CHE)/2022

Ld. Counsel Mr. V. Manivannan for the Applicant. Ld. Counsel Mr. B. Sarath Babu for the Respondent

Applicant sought time for filing rejoinder.

Rejoinder be filed within 2 weeks (final opportunity)

Post the Applications for hearing on **15.07.2024**.

203)(b) IA(IBC)/1002(CHE)/2023 in CP(IB)/178(CHE)/2022

Ld. Counsel Mr. V. Manivannan for the Applicant. Ld. Counsel Mr. B. Sarath Babu for the Respondent.

In this case the Applicant sought copy of the complaint filed by the Respondent before the police authorities for retrieval of assets. The Respondent is directed to follow up with the police.

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Post the application for hearing on **15.07.2024**.

-Sd-

RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-

JYOTI KUMAR TRIPATHI
Member (Judicial)

phk